

**SEC. IIA
IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION**

**PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.)NO. 630 OF 2016
WITH
CRIMINAL MISCELLANEOUS PETITION NO. 1328, 1377 AND 2524 OF
2016**

(Application for exemption from filing certified copy and
permission to file additional documents)

SHOBHIT RAJAN

...PETITIONER

VERSUS

NAZIR MUSSA & ORS.

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 05th February, 2016, when the Court was pleased to pass the following order:-

"Not taken up."

It is submitted that counsel for the petitioner has on 10th February, 2016 filed additional documents along with an application for permission to file additional documents. The said application has been registered as Criminal Miscellaneous Petition No.2524 of 2016. The additional documents alongwith application are being circulated by Hon'ble Court with this office report.

The matter above mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 11th day of February, 2016.

ASSISTANT REGISTRAR

Copy to :-

Mr. E.C. Agrawala, Advocate

C2/hs

ASSISTANT REGISTRAR